

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/9527 /A

From :- Smti Jayshree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 21st September, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(G) 8643/2024 dtd. 18.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.10.2024 till the morning of 21.10.2024**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/9528 - 9529 /A dated , 21-09-24

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)

Sd/-